

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 205
IB-443/ND/2020

IN THE MATTER OF:

M/s. Reliance Home Finance Ltd.

...PETITIONER

Vs.

M/s. World Window Impex (India) Pvt. Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

Order delivered on 19.02.2020

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor/F.C. :Mr. Akhil Saihar and Ms. Sunanda Tulsyan, Advocates

For the Respondent/ Corporate-debtor :Mr. Arush Kumar, Advocate

ORDER

The counsel for the Financial-creditor is present. Advocate Arush Kumar has appeared on behalf of the corporate-debtor and offered to file "vakalatnama" within three days and reply within a week days. Matter is adjourned to 16.03.2020.

- sd -

(V.K. Subburaj)
Member (T)

- sd -

(P.S.N. Prasad)
Member (J)